

**DIVISION BENCH**

**ITEM NO.147**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**CA No.53/2018, CA No.13/2017, CA No.257/2015, CA No.19/2022,**

**IA No.19/2023, IA No.85/2023, IA No.04/2024 & IA No.05/2024**

**IN TP No.72/ALD/2016 (CP No.64/ND/2013)**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 25<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>RAKESH MAHAJAN &amp; ORS V/S M/S B.D. MAHAJAN &amp; SONS PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>397/398 OF COMPANIES ACT, 1956</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 11<sup>th</sup> July, 2024.

**-Sd-  
(Court Officer)**

**25<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*